विवरण

ब्यौरा संलग्न विवरण में दिया गया है।

पेंशन स्वीकृत

की गई है। राज्य-वार

भूमिगत स्वतंत्रता सेनानियों की राज्यवार संख्या, जिन्हें स्वतंत्रता सैनिक सम्मान पेंशन योजना के श्रन्तर्गत पेंशन स्वीकृत की गई है।

1.	ग्रंडमान व निकोबार	शून्य
2.	म्रांध्र प्रदेश	38
3.	ग्ररणाचल प्रदेश	शून्य
4.	ग्रसम	6
5.	बिहार	98
6.	चंडीगढ़	शून्य
7.	दिल्ली	शून्य
8.	गोवा	10

Demands of Central Government Canteen Employees Association

जोड

3

243

27. पश्चिम बंगाल

2929. SHRI VIJAY KUMAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received any representation from the Central Government Canteen Employees Association regarding their demands in the first week of January, 1983;
 - (b) if so, what are their demands; and
- (c) the steps taken to examine their demands and take a decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) A re-

presentation from the Central Government Canteen Employees Association regarding their demands was received by the Government in the 2nd Week of January, 1983.

- (b) The demand of the Association is that the canteen employees may be treated at par with the Central Government servants in all respects and that all the benefits e.g. D.A., ADA, HRA, CCA etc. applicable to the Central Government servants should be given to them because of their being declared as holders of civil posts.
- (c) The canteen employees have been declared only as holders of civil posts in connection with the affairs of the Union with effect from 1st October, 1979. They are not Government servants. Their service conditions are regulated by a separate set of general statutory rules. Consistant with the nature of their duties, pay, dearness relief, medical allowance and washing allowance are admissible to them but there is no parity with Government servants.

Import of Technology to manufacture electronic PABX

2930. SHRI B. V. DESAI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Department of Electronics has decided to go in for import of technology for manufacture of electronic PABX overruling the objections of the Communications Ministry;
- (b) whether the foreign companies in the race are of U. K., France, U.S.A. and Japan;
- (c) whether the Ministry of Communications was opposed to importing technology for manufacture of electronics PABX; and
 - (d) what were their main objections?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No. Sir. There has been no objection from the Ministry of Communications to the import of technology for manufacture of electronic PABX.

- (b) The foreign companies whose offers are under consideration are from U.K., France, Belgium and Japan.
 - (c) No, Sir.
 - (d) Does not arise.

खादी ग्रामोद्योग श्रायोग में पदोन्नति

- 2931. श्री निहाल सिंह : क्या उद्योग मंत्री खादी ग्रामोद्योग में विशेष वेतन के बारे में 21 जुलाई, 1982 के ग्रतारांकित प्रश्न संख्या 2013 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:
- (क) क्या खादी ग्रामोद्योग में चतुर्थ श्रेणी में ग्रथवा उससे ऊपर के ग्रेडों में कर्मचारियों की पदोन्नति उनके कार्य निष्पादन तथा शैक्षिक ग्रहंताग्रों को ध्यान में रखते हुए दी जारी है;
- (ख) क्या कर्मचारियों के वेतनमान, पदोन्नितयां और नियुक्तियां गृह मंत्रालय के नियमों के अनुसार की जाती हैं अथवा आयोग के अपने नियम हैं; और
- (ग) यदि नियुक्तियां और पदोन्नितयां गृह मंत्रालय े नियमों के अनुसार की जाती हैं तो गैर मैं दिक कर्मचारीयों की चतुर्थ श्रेणी से तृतीय श्रेणा में पदोन्नित किस आधार पर की गई हैं नथा मैं दिक से स्नातक तक की अर्हता वाले ऐसे कितने स्थायी कर्मचारी हैं जिनकी पिछल तान वर्षी के दौरान पदोन्नित नहीं की गई हैं

उद्योग मंत्रालय में राज्य मंत्री (श्री वीरभद्र सिंह): (क) मंत्रालयीय संवर्ग के मामलें ग्रवर श्रेणी लिपिक का पद श्रेणी-3 का सबसे छोटा पद होता हैं जो श्रेणी 4 के निचले पद ग्रर्थात चपरासी के पद से पदोन्नति की लाईन